

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, AT :PUNE.

ORIGINAL APPLICATION NO: 57 OF 2023.

Prakash Premabhai Patel Applicant

Versus

The State of Gujarat and Others ... Respondents

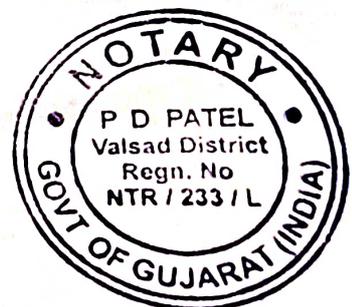
Additional Affidavit of Respondent no:2 District
Development Officer, Valsad.

I Atiraj Chaplot , aged adult , serving as District
Development Officer, District Panchayat Valsad, do
hereby on solemn affirm and state on oath as under:

1. It is submitted that pursuant to the orders passed by
this Hon'ble Tribunal the present respondent was
directed to file response with regard to final disposal
of collected plastic waste.
2. It is submitted that following steps have been taken in
all the three villages as mentioned below:
 - a. The Danti Gram Panchayat has one vehicle for door —
to door collection which was bought from grant of 15th
finance Commission, The efficient use of this vehicle will



**District Development Officer
District Panchayat Valsad.**



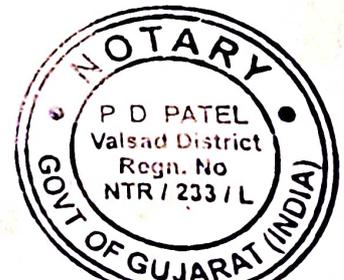
be ensured for collection of the waste. After collection of the waste the waste will be taken to segregation shed at Malvan. Malvan Gram Panchayat has consented for allowing waste of Danti to be segregated at Malvan in scientific manner. the resolution is passed for consent of Malvan Gram Panchayat to use Malvan shed for segregation.

b. The plastic and solid waste will also be collected by the Private vendor and said waste will be taken to segregation shed at Malvan. As Malvan Gram Panchayat has consented for allowing solid waste of Danti to be segregated at Malvan.

c. Moreover for this three villages a proposal has been sent by the Taluka Development Officer to the Collector Valsad for allotting separate land at kakvadi village in Valsad on land bearing new survey/block no: 796 and old survey/ block no: 2077 being government land out of which 100 sq mtr may be allotted for segregation of waste. A copy of the proposal being sent to the Collector Valsad and Mamlatdar together with the 7/12 abstract is already annexed in earlier affidavit in reply.

④ 

**District Development Officer
District Panchayat Valsad.**



d. It is submitted that in continuation to the earlier reply, it is submitted that the plastic waste collected from the local area as per the modality explained in above and in earlier affidavit, it is finally taken away by the local vendor for recycling the said waste.

In the above set of circumstances the office of respondent no:2 has undertaken their efforts in minimising the waste and clear waste in the areas as mentioned herein above and are in constant process of reducing waste and undergoing exercise of proper disposal of solid waste.

Hence, it is prayed accordingly.

Solemnly affirm on 07th August 2024 at Valsad.

Dated:07/08/2024



[Handwritten Signature]

Deponent
District Development Officer
District Panchayat Valsad.

[Handwritten Signature]
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